

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518

CP No. - 38/241/242/ND/2022
IA/305/2022, IA/154/2022, IA/283/2022,
CA/374/2022, CA/375/2022

IN THE MATTER OF:

Pradeep Kumar Aggarwal & Ors.

....Applicant

Vs.

Spark Engineering Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 18.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is not available to hold the court, therefore,
Re-notified to **01.12.2022**.


Fo (Court Officer)

Khushboo